

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

LIBRARY

No. OA 350/01440/2015

Date of order : 30.9.2015

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. R.Bandyopadhyay, Administrative Member

GOBINDA CH. DAS

VS

UNION OF INDIA & ORS.

For the applicant : Mr.A.Chakraborty, counsel
Ms.P.Mondal, counsel

For the respondents: Mr.B.L.Gangopadhyay, counsel

O R D E R (ORAL)

Ms.Bidisha Banerjee, J.M.

Heard the ld. Counsels for the parties.

2. The applicant is aggrieved with non-payment of half day's salary on 19.6.15. On 0.8.15 he has preferred a representation to Assistant Divisional Engineer, S.E. Railway, Shalimar.
3. Ld. Counsel for the respondents submits that since the applicant has not applied for half day Casual Leave, half day's salary is deducted.
4. In such view of the matter the OA is disposed of with a direction upon the Addl. Divisional Engineer, Respondent No.2 or any other competent authority to look into the grievance of the applicant and pass an appropriate reasoned and speaking order within one month from the date of communication of this order.
5. The OA is accordingly disposed of. No order is passed as to costs.

(R.BANDYOPADHYAY)
MEMBER (A)

(BIDISHA BANERJEE)
MEMBER (J)